स्वास्थ्य तथा परिवार नियोजन और निर्माण, आवास तथा नगरीय विकास मन्त्री (श्री के० के० शाह) : (क) जी हां ।

(ख) उत्तर प्रदेश, केरल, जम्मू और कश्मीर, आन्ध्र प्रदेश, हरियाणा, गुजरात और महाराष्ट्र इस प्रस्ताव से सहमत हैं जबकि मैसूर, बिहार, मध्य प्रदेश, पश्चिम बंगाल तथा तमिल नाडू ने इस बारे में असहमति व्यक्त की है। नागालैंड तथा उड़ीसा ने कोई टिप्पणी नहीं की है तथा असम, राजस्थान और पंजाब ने अपने उत्तर नहीं भेजे हैं।

(ग) यह मामला अभी भी सरकार के विचाराधीन है ।

Handing over of Oil Prospecting Right to Oil India Limited

*21. SHRI BEDABRATA BARUA : Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) whether the Oil India Ltd., has been requesting Government for handing over of the Oil prospecting right of the entire North-east India to the exclusion of the Oil and Natural Gas Commission; and

(b) if so, whether this proposal is under the consideration of Government?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN) : (a) No, Sir,

(b) Does not arise.

मन्त्रियों की विदेश यात्राएं

*22. **श्री अर्जुन सिंह भदौरिया** : क्या वित्त मन्त्री यह बताने की कृपा करेंगे कि :

(क) श्री मोरारजी देसाई द्वारा त्यागपत्र दिये जाने के बाद मंत्रियों की विदेश यात्राओं में कितनी वृद्धि हुई है; और

(ख) मंत्रियों की विदेश यात्राओं में वृद्धि होने के परिणामस्वरूप वर्ष 1967-68 के लिए की गई बजट व्यवस्था के अतिरिक्त कितनी विदेशी मुद्रा अधिक व्यय हुई ।

वित्त मन्त्रालय में राज्य मन्त्री (श्री प्र० चं० सेठी) : (क) और (ख). मन्त्रि परिषद् के सदस्यों की विदेश यात्राएं कुछ समय पहले निर्धारित किये गये कुछ स्थूल मार्ग-दर्शक सिद्धान्तों से नियमित होती हैं। ऐसी यात्राओं की संख्या में घट-बढ़ का इस बात से कोई सम्बन्ध नहीं है कि वित्त मन्त्री कौन है। मंत्रि-परिषद् के सदस्यों द्वारा 1967-68 और 1968-69 में की गई विदेश यात्राओं का विवरण-पत्र तैयार किया जा रहा है और सदन की मेज पर रख दिया जायगा। 1967-68 में मन्त्रियों के यात्रा भत्तों के लिए बजट में 12,00,000 रुपये की व्यवस्था की गयी थी और वास्तविक व्यय केवल 10,58,700 रुपये हुआ था। चालू वर्ष के बजट में 12,00,000 रुपये की व्यवस्था है। लेकिन, वास्तविक व्यय का पता अगले वर्ष से पहले नहीं लग सकेगा। मंत्रियों की विदेश यात्राओं के लिए बजट में विदेशी मुद्रा की कोई अलग व्यवस्था नहीं रखी जाती जाती है। विदेशी मुद्रा की जो भी रकम खर्च होती है उसे रुपयों में हुए व्यय ही की भांति बजट व्यवस्था खाते नामे डाला जाता है।

Income-Tax Returns of Ministers

*23. SHRI SRADHAKAR SUPAKAR :
SHRI SAMAR GUHA :
SHRI J. AHMED :
SHRIMATI SUSHILA ROHATGI:

Will the Minister of FINANCE be pleased to state :

(a) whether some Ministers of the Central Government have not submitted the returns of their incomes to the Income-tax authorities for a number of years; and

(b) if so, the action taken against them by the Income-tax authorities ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI) : (a) No income-tax returns are outstanding at present against any Minister of the Central Government.

(b) Action in accordance with the law and rules for late filing of returns is taken where necessary by the competent authorities.

Setting up of Coal-based Fertilizer Plants during Fourth Plan

*24. SHRI CHANDRA SHEKHAR SINGH :
SHRI K. HALDER :
SHRI J. M. BISWAS :

Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) whether any final decision has been taken regarding the proposal to set up coal-based fertilizer plants during the Fourth Plan; and

(b) if so, the details of the decision taken ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN): (a) and (b). Government have decided in principle to establish three coal-based fertilizer plants in the country at Talcher (Orissa), Ramagundam (Andhra Pradesh) and Korba (Madhya Pradesh). Each plant will have a capacity for production of 228,000 tonnes of nitrogen in the form of urea.

Additional Resources as a result of Nationalisation of Banks

*25. SHRI BENI SHANKER SHARMA :
DR. P. MANDAL :
SHRI DEVEN SEN :
SHRI SHRI CHAND GOYAL :

Will the Minister of FINANCE be eased to state :

(a) the additional resources likely to be available to the Centre as a result of nationalisation of banks;

(b) how they are proposed to be utilized; and

(c) what will be the States share from it ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI) : (a) to (c). Nationalisation of the major banks will not by itself add to the resources which are available for distribution as such among the States. The policy of the nationalised banks is to lend and invest their deposit resources in conformity with national policy and objectives. This will include lending support to the borrowing programmes of the Central and State Governments and semi-Government bodies like State Electricity Boards etc.

Central Loan to West Bengal Government

*26. SHRIMATI ILA PALCHOUDHURI : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that the Chief Minister, the Finance Minister and the Deputy Chief Minister of West Bengal, when they met her on the 22nd July, 1969 requested for a ways and means advance to be made available to the Government of West Bengal to enable the State Government to pay the current year's instalment of the Central loan and interest;

(b) if so, how soon the Rs. 20 crores ways and means advance requested for is likely to be granted; and

(c) the details of conditions, if any, when will have to be fulfilled by the State Government in connection therewith ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI) : (a) Yes, Sir. The advance sought (Rs. 22 crores) was, however, for clearing the arrears in respect of Central loans and interest not paid last year.